

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 08.10.2003

CP 46/2003 (OA 197/2003)

Bhajan Lal Gupta s/o Shri Guru Dayal Gupta r/o Village & Post Akbarpur,
Tehsil Alwar.

...Petitioner/Applicant

Versus

Smt. Sarita Singh, Director Postal Services, Jaipur Region, Jaipur.

... Respondent/Contemner

CORAM:

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER

HON'BLE MR.A.K.BHANDARI, ADMINISTRATIVE MEMBER

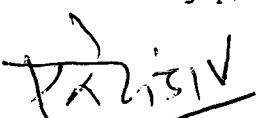
For the Petitioner/Applicant ... Mr.C.B.Sharma

For the Respondent/Contemner ... Ms.Rajeshwari Agarwal, proxy
counsel for Mr.N.C.Goyal

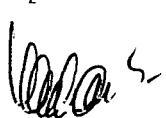
ORDER (ORAL)

Learned counsel for the petitioner/applicant submits that the order in question has been complied with and he does not want to press this Contempt Petition.

2. Accordingly, the Contempt Petition is dismissed as not pressed.


(A.K.BHANDARI)

MEMBER (A)


(M.L.CHAUHAN)

MEMBER (J)